Movement to' promote Lok Adalats in the country

2619. SHR RAJUBHAI A. PARMAR: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: SHRIMATI VEENA VERMA[.]

Will the Minister of LAW AND JUS-TICE be pleased, to state:

(a) whether in pursuance of the Com mon Minimum Programme of Govern ment and reduce the staggering backlog of cases in various courts of the country; Government launched a nation-wise movement to promote "Lok Adalats";

(b) if so, the nature of cases to be handled by the Lok Adalats and details of the network of Lok Adalats set up in the country and their mode of functioning;

(c) whether compoundable cases like the inter and intra family disputes including those relating to property; and disputes between tenants and land owners or property owners are expected to be resolved by these courts; and

(d) if so, the precise nature of such cases?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) Yes, Sir.

(b) to (d) Civil suits, revenue matters, cases compoundale with permission of the court, land acquisition cases, matrimonial disputes, bank loan cases and motor accident claim cases are generally referred to the Lok Adalats for their resolution.

Lok Adalats are not akin to regularly constituted law courts but are voluntary efforts for resolution of disputes through conciliatory and persuasive methods. They are organised from time to time by the State Legal Aid and Advice Boards etc. for taking up pre-litigative as well as cases pending in the law courts. Proceedings before the Lok Adalats are summary. The formalities and procedures laid down under Civil Procedure Code, Code of Criminal Procedure and Evidence Act are not adhered to; the thrust of the Lok Adalat being on conciliation and mediation.

Policy of giving discounted fares

2620. SHRI PREM CHAND GUPTA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the current AI's policy of giving high discounted fares to attract customer has proved to be profitable; and

(b) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) The special schemes launched by Air India have led to considerable generation of traffic and revenue during the period July-October, 1996 as compared to the corresponding period of last year.

उदयपुर की झीलें

2621. **भी महेखर सिंहः क्या पर्वटन** मंत्री यह बताने की कृषा करेंगे किः

(क) क्या सरकार जानती है कि राजस्थान में उदयपुर झोलों का नगर कहलाता है जो कि देशी और विदेशी पर्यटकों के आकर्षण का केन्द्र है;

(ख) यदि हां, तो क्या यह सच है कि समय के साथ-साथ इन झीलों की स्थिति बिगड़ती जा रही है और इनमें पानी का स्तर गिरने तथा घास ठगने और पानी में गंदगी फैलने के कारण इन झीलों का आकर्षण दिन-ब-दिन कम होता जा रहा है: ____

(ग) यदि हो, तो क्या राजस्थान सरकार ने इन झौलों

के विकास के लिए कोई परियोजना तैयार की है और इसे केन्द्रीय सरकार के पास वित्तीय सहायता के लिए प्रेषित किया है; और

(घ) यदि हां, तो तत्त्संमंधी म्यौरा क्वा है और केन्द्रीय सरकार ने इस पर क्या कार्रवाई की है?